

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 4038**  
TO BE ANSWERED ON 10.08.2017

**STATUS OF FAKE JOB CARDS UNDER MGNREGS**

**4038. SHRI Y.V. SUBBA REDDY:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government has cancelled nearly one crore fake job cards under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in the country during the last one year and if so, the details thereof;
- (b) whether nearly 2.5 lakh fake job cards have been issued in Andhra Pradesh alone and if so, the details thereof;
- (c) the status of fake job cards in other States, State/UT-wise; and
- (d) the action taken/being taken by the Government against the State Governments which have issued fake job cards?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

(a) & (c): As per para 3 of Schedule-II, the job card is valid for at least five years after which, it may be renewed after due verification. The State/UT-wise number of Job Cards deleted with reason 'Fake Job Card' during the FY 2016-17 & FY 2017-18 (as on 08.08.2017) is given at **Annexure-I**.

(b): On verification, Andhra Pradesh State has deleted 2.55 lakh Job Cards in last Financial Year 2016-17 and current Financial Year 2017-18 (as on 12.7.2017) under MGNREGA due to various reasons as given at **Annexure-II**.

(d): The State Governments/UTs have been advised to get the registered households verified through Panchayat functionaries to ensure correctness in the database of the programme. It is the role of the District Programme Coordinator/ Collector and the State Government to ensure that these verification campaigns are conducted in a time bound manner. For verification/ Updation of a Job Card, Aadhaar number (obtained after seeking consent of the worker), SECC TIN number, if any, bank account/ Post Office account number needs to be verified and entered into the Job Card. Besides, either family photo or photos of workers or individual photos (preferably) of that family, duly attested by the competent authority is mandatory.

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Annexure-I referred in reply to parts (a)&(c) of Lok Sabha Unstarred Question No. 4038 dated 10.08.2017.

<b>No. of Job Cards deleted with the reason as 'FAKE JOB CARD'</b>				
<b>#</b>	<b>State/UTs</b>	<b>FY 16-17</b>	<b>FY 17-18</b>	<b>Total</b>
1	ARUNACHAL PRADESH	58	9	67
2	ASSAM	57944	7617	65561
3	BIHAR	7440	3370	10810
4	CHHATTISGARH	10589	2031	12620
5	GUJARAT	4530	5436	9966
6	HARYANA	272	269	541
7	HIMACHAL PRADESH	1789	154	1943
8	JAMMU AND KASHMIR	10457	7162	17619
9	JHARKHAND	4170	11582	15752
10	KARNATAKA	15747	3808	19555
11	KERALA	2340	223	2563
12	LAKSHADWEEP	9	1	10
13	MADHYA PRADESH	76822	9004	85826
14	MAHARASHTRA	2950	1378	4328
15	MANIPUR	22	14	36
16	MEGHALAYA	92	41	133
17	MIZORAM	7	49	56
18	NAGALAND	17	232	249
19	ODISHA	18020	18438	36458
20	PUDUCHERRY	4	54	58
21	PUNJAB	143	133	276
22	RAJASTHAN	60614	12555	73169
23	SIKKIM	117	21	138
24	TAMIL NADU	8882	3813	12695
25	TRIPURA	276	38	314
26	UTTAR PRADESH	144967	33010	177977
27	UTTARAKHAND	2995	1214	4209
28	WEST BENGAL	7081	4623	11704
	<b>Total</b>	<b>438354</b>	<b>126279</b>	<b>564633</b>

Annexure-II referred in reply to parts (b) of Lok Sabha Unstarred Question No. 4038 dated 10.08.2017.

<b>ANDHRA PRADESH</b>			
<b>Details of reasons for deletion of Job cards in FY 2016-17 &amp; 2017-18</b>			
<b>Reason for Deletion of Job Cards</b>	<b>No. of Job cards deleted in FY 2016-17</b>	<b>No. of Job cards deleted in FY 2017-18</b>	<b>Total</b>
Family had been shifted	121019	8999	130018
No member in the family	61461	4823	66284
Others	28321	33	28354
Wants to surrender the Job-Card	29150	1368	30518
<b>Total</b>	<b>239951</b>	<b>15223</b>	<b>255174</b>